

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 101**  
**(IB)-745(PB)/2020**

**IN THE MATTER OF:**

Drip Capital Inc.

... Applicant / Petitioner

Vs

Al-Saqib Exports Pvt Ltd.

... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code.**

**Order delivered on 07.10.2020**

**ORDER**

Renotified to 05.11.2020.



**(Nirmala Vincent)**  
**Court Officer**

07.10.2020  
Deepak